## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/632/ (IB)/2017

NAME OF THE PETITIONER(S)

: EDELWEISS ASSET RECONSTRUCTION CO LTD

NAME OF THE RESPONDENT(S)

: AML STEEL & POWER LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Bhagrath Korishnan Coursel for For Sorinath Sounderm Petitioner

Gesthanjalli For Aiyar & Dolia

Corporate Debtor

Geethanjalli

## **ORDER**

Counsels representing both the parties are present. Counsel for petitioner made his submissions. Counsel for respondent prayed for time to make submissions. Time is extended at request. Put up on 05.12.2017.

-Sel-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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